

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 11719 of 2014

[Arising out of OIA-KCH-EXCUS-000-APP-007-15-16 dated 18/05/2015 passed by
Commissioner of Central Excise, Customs and Service Tax-KUTCH (GANDHIDHAM)]

Honeycomb Logistics Pvt Ltd

Iocl Link Road, Bharat Cfs Zone,
Adani Port And Sez Ltd., Mundra,
Kutch,
Gujarat

.....Appellant

VERSUS

C.C.E.-Kutch (gandhidham)

Central Excise & Service Tax Commissionerate,
Central Excise Bhavan Plot No. 82,
Sector 8, Gandhidham(Kutch),
Gujarat

.....Respondent

APPEARANCE:

Shri Ashish Chaudhari, C.A for the Appellant

Shri T.G. Rathod, Additional Commissioner, Authorised representative for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 24.01.2022

DATE OF DECISION:13.05.2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 13859 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**